

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA-166 of 2011
in DFR-504 of 2011**

Dated : 27th September, 2011

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Kumaon Garhwal Chamber of Commerce

....Appellant(s)

Versus

**Uttarakhand State Electricity
Regulatory Commission & Anr.**

...Respondent (s)

Counsel for the Appellant (s): Mr. Sukumar Agarwal

Counsel for the Respondent (s) : Mr. Pradeep Mishra, Mr. Manoj Kumar
Sharma for U.P.C.L and Mr. Buddy A.
Ranganadhan for R-1

ORDER

Mr. Pradeep Mishra undertakes to file Vakalatnama on behalf
of the Respondent and seeks some time to file the reply.

Post the matter on **12th October, 2011 at 2.30 p.m.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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